BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No. 539/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name	of the Company	Bajoria Entertaintment P	Pvt.Ltd. & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

M.S. TiWon

Applica

M-17/1/12

ORDER

Ld. Counsel for the petitioners is present.

Petitioners are directed to file supplementary affidavit annexing List of Dates and Synopsis within 10 days from today.

List it on 23/02/2018 for disposal.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd